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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH HYDERABAD.

O.A.NO.1128 of 1995.

Between

Smt. R.Jayasree

...

Dated: 25.9.1995.

Applicant

And

Union of India represented by:

1. Chairman, Telecom Commission, Sanchar Bhavan, Parliament Street, New Delhi.
2. Chief General Manager, Telecommunications, A.P.Circle, Hyd.

...

Respondents

Counsel for the Applicant : Sri. K.S.R.Anjaneyulu

Counsel for the Respondents : Sri. V.Bhimanna, Addl. CGSC.

CORAM:

Hon'ble Mr. A.B.Gorathi, Administrative Member

Contd:...2/-

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-2-

D.A. 1128/95.

Dt. of Decision : 25-09-95.

ORDER

As per Hon'ble Shri A.B. Gerthi, Member (Admn.)

Heard learned counsel for both the parties.

2. The applicant is working as Assistant Superintendents Telegraphic Traffic (ASTT for short) under the control of A.P. Telecom Circle, Secunderabad. When the applicant was working as Telegraphists in the scale of pay of Rs. 975-1660/- she was selected for appointment to the higher post of ASTT in competitive examination held in January, 1988. She was then sent for training which she underwent at R.T.T.C., Trivandrum from 16-10-89 to 15-06-90. On successful completion of the training she was sent for practical training for one month. On completion of the training she was regularly posted as ASTT in the scale of pay of Rs. 1400-2600/- vide memo dated 23-08-1990 issued by the Chief General Manager, Telecom, Tamil Nadu Circle. She was subsequently to A.P. Circle. The prayer of the applicant is that she is similarly situated to the applicants in OA.No. 101/92 on the file of the Ernakulam Bench of the CAT, which was decided in favour of the applicants on 15-10-1992, wherein a direction was given to the respondents to treat the period of training as period spent on duty in the category of ASTT. A further direction was given to the respondents to re-fix the pay of the applicants accordingly and pay them the monetary benefits flowing out of such re-fixation. On coming to know of the judgement of the Ernakulam Bench of the Tribunal, the applicant made a representation to the Chief General Manager, Telecom, A.P.Circle on 06-03-1995. It is

stated by the learned counsel for the applicant that no reply has been received to the said representation as yet.

3. In view of the above, this OA is being disposed of at the admission stage itself with a direction to the respondents to consider the case of the applicant in the light of judgement of the Ernakulam Bench of the Tribunal in OA.No.101/92 (which is annexed to the OA) and in case the applicant is found to be similarly situated to the applicants in the said OA to grant her also the same benefit as was given to the applicants in the OA.No.101/92.

4. This shall be done within a period of four months from the date of communication of this order. Needless for the ~~order~~ ~~order~~ in case the applicant is aggrieved by the order of the respondents disposing of her representation, she will be at liberty to approach this Tribunal for the same ~~cause~~.

5. The OA is ordered accordingly at the admission stage itself. No costs.

transcript  
(A.B. Gorthi)  
Member (Admn.)

Dated : The 25th September 1995. Dy. Registrar(Judl.)  
(Dictated in Open Court)

Copy to :-

1. Chairman, Telecom Commission, Union of India, Sanchar Bhavan, Parliament Street, New Delhi.
2. Chief General Manager, Telecommunications, Union of India, A.B. Circle, Hyderabad.
3. One copy to Sri. K.S.R.Anjaneyulu, advocate, CAT, Hyd.
4. One copy to Sri. V.Bhimanna, Addl. CGSC, CAT, Hyd.
5. One copy to Library, CAT, Hyd.  
spr
6. One spare copy.

Rsm/-

OA 112895

TYPED BY  
COMPARED BY

CHECKED BY  
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH AT HYDERABAD.

HON'BLE MR. A. B. GORTHI, ADMINISTRATIVE MEMBER.

HON'BLE MR.

~~JUDICIAL MEMBER.~~

~~ORDER/JUDGEMENT:~~

DATED: 25(9) 1995.

M.A./R.A./C.A.NO.

IN  
O.A.NO.

112895

T.A.NO.

(W.P. NO.)

ADMITTED AND INTERIM DIRECTIONS ISSUED.

ALLOWED.

~~DISPOSED OF WITH DIRECTIONS.~~

DISMISSED.

~~DISMISSED AS WITHDRAWN.~~

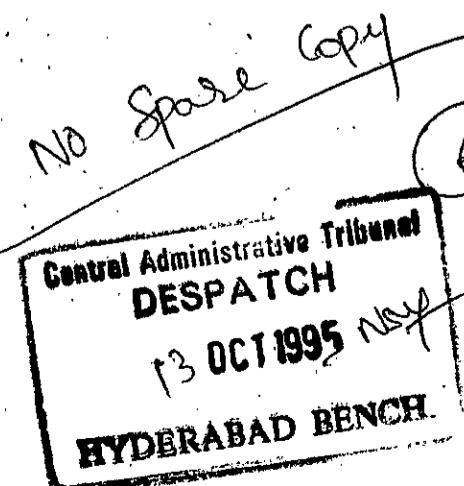
~~DISMISSED FOR DEFAULT.~~

~~ORDERED/REJECTED.~~

~~NO ORDER AS TO COSTS.~~

\* \* \*

Rsm/-



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